

(b) An amount of Rs. 20 lakhs was allocated to the Government of Maharashtra as Central assistance for the programme for 1965-66. The allocation for 1966-67 has not been finalised so far.

Bharat Sevak Samaj Branch in Maharashtra

2745. Shri D. D. Mantri: Will the Minister of Planning be pleased to state:

(a) the financial assistance given to the Maharashtra branch of the Bharat Sevak Samaj for running different camps during the years 1965 and 1966 so far; and

(b) the details thereof?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) The Planning Commission have not given any grant to the Maharashtra Branch of the Bharat Sevak Samaj for running camps during 1965 and 1966.

(b) Does not arise.

Smallpox and Cholera Cases in Maharashtra

2746. Shri D. D. Mantri: Will the Minister of Health and Family Planning be pleased to state:

(a) the number of persons who suffered from small-pox and cholera in Maharashtra during the last four months; and

(b) the number of deaths due to the above diseases in Maharashtra during the same period?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and

(b). The number of cases and deaths due to smallpox and cholera in Maharashtra during the last four months (November to December, 1965 and January to February, 1966) is given below:

	Cases	Deaths
Smallpox	1626	273
Cholera	41	15

L.I.C. Investment in Maharashtra

2747. Shri D. D. Mantri: Will the Minister of Finance be pleased to state:

(a) the amount invested by the Life Insurance Corporation in Maharashtra State for Industrial projects during 1964-65 and 1965-66 so far; and

(b) whether any representation has been made by the State Government for investment by the Life Insurance Corporation in schemes which are at present being delayed for want of finance?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as available.

Swiss Credit

2748. Shri D. C. Sharma:
Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri Vishwa Nath Pandey:
Shri R. S. Pandey:
Shri Yashpal Singh:
Shri R. Barua:

Will the Minister of Finance be pleased to state:

(a) whether Switzerland has granted credit facilities of 70,000,000 Swiss Francs for the purchase of capital goods and components to India; and

(b) if so, the terms and conditions of the credit provided?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Half of the credit will be extended by the Swiss Government and the other half will be extended by a Consortium of Swiss Banks; the rate of interest for the portion of the loan extended by the Swiss Government will be 3 per cent per annum and will be repayable in 15 years in 10 equal half-yearly instalments with an initial moratorium of 10 years; the rate of interest on the portion extended by